

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10026 of 2013

(Arising out of OIO-28-31/BVR/COMMISSIONER/2012 dated 29/11/2012 passed by
Commissioner of Central Excise-BHAVNAGAR)

Nathubhai Gajera

.....Appellant

Parishram Marketing, 64, Mayur Market, Opp. Police Station,
Keshod, Gujarat

VERSUS

C.C.E. & S.T.-Bhavnagar

.....Respondent

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

APPEARANCE:

Shri. Shail T. Pathak, Advocate for the Appellant

Shri. T G Rathod, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR M, MEMBER (TECHNICAL)**

DATE OF HEARING : 17.11.2021

DATE OF DECISION: 17.11.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 784 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR M)
MEMBER (TECHNICAL)**